

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3429

ANSWERED ON:23.08.2011

RECOVERY OF FAKE CURRENCY

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the anti-Terrorism Squad has recovered a huge quantity of fake Indian currency notes including Rs. 1000 denomination;
- (b) if so, the details thereof alongwith the number of cases registered, amount confiscated in each case and persons arrested during the last three years and current year, State-wise;
- (c) the estimated fake currency notes of various denominations in circulation in the country;
- (d) whether the Government has detected the source of fake currency notes and initiated action against the persons/gangs in the country and abroad, involved in the printing and circulation of fake currency notes; and
- (e) if so, the details thereof and the success achieved in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e) Yes, Madam. Anti-Terrorism Squad (ATS) and other security agencies across the country have recovered/seized fake currency of different denominations including notes of Rs. 1000/-.

As per available record, the total number of cases of FICN during the year 2009, 2010 and 2011 (upto June, 2011) in States and UTs are 2596 , 2039 and 669 respectively. The total number of Fake Indian Currency Note seized and recovered (denomination of Rs. 1000) during 2009, 2010 and 2011 (upto June, 2011) is 53001, 76465 and 39793 respectively. Total number of persons arrested during 2009, 2010 and 2011 (upto June, 2011) are 1894, 1439 and 424 respectively. The State-wise/UT-wise details are enclosed as Annexure A, A-1, A-2,B,B-1 & B-2.